GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:1023 ANSWERED ON:11.12.2013 NEW DEVELOPMENT SCHEMES Singh Shri Bhola

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission has sanctioned new development schemes for Bihar;
- (b) if so, the details thereof; and
- (c) the project-wise details of the funds released during the last three years?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c): The Special Plan for Bihar was formulated and approved for implementation during the Tenth and Eleventh Five Year Plan period to provide special funding for prioritized sectors, namely, Power, Road Connectivity, Irrigation, Integrated Watershed Development, Integrated Community Based Forest Management etc in the State. The Special Plan for Bihar has now been continued in the Twelfth Five Year Plan period. The new projects approved for implementation in the Twelfth Five Year Plan period and the funds released/recommended for release for the same in the current year are given as under:

(Rs. in crore) Sl. No. Name of the Project 2013-14

- 1 Additional Two lane semi 215.00 elevated plus four lane elevated Highway over Patna Canal as approach of Railcum-Road Bridge across the River Ganga at Digha
- 2 Strengthening of Power 284.00 distribution system and removal of distribution constraints in North and South Bihar
- 3 Full scale electrification 125.50 of villages in eleven districts mentioned by MOP/REC under RGGVY
- 4 Strengthening of Sub-Trans 62.50 mission System in Bihar (Phase-II Extension)
- 5 Strengthening of Transmission 411.02 System of Bihar - Phase-III
- 6. Strengthening of Power 786.00 Distribution System and Removal of Distribution constraints in North Bihar and South Bihar (Phase-II)

Total 1884.02

recommended for Release